- II. A copy each (in English and Hindi) of the following papers:
  - (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2008-09, together with the Auditors Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. ...(Interruptions)....[Placed in Library. See No. 1745/15/10]

## Report and Accounts (2008-09) of Press Council of India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Thirtieth Annual Report and Accounts of the Press Council of India, New Delhi for the year 2008-09, together with the Auditor's Report on the Accounts, under Section 20 of the Press Council Act, 1978.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. ...(Interruptions)...[Placed in Library. See No. L.T. 1815/15/10]

## Report and Accounts (2008-09) of NFDC, Mumbai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): Sir, I lay on the Table:

 A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:

(a) Thirty-fourth Annual Report and Accounts of the National Film Development Corporation Limited (NFDC), Mumbai, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. ... (Interruptions)... [Placed in Library. See No. L.T. 1817/15/10]

MR. DEPUTY CHAIRMAN: I have to inform Members that a fax letter has been received from Shri Arun Shourie stating that he will not be able to attend the House due to indisposition of his son. He has, therefore, requested for grant of Leave of Absence from 22nd February, 2010 till the end of the first part of the current (219th) Session of Rajya Sabha. ...(Interruptions)...

Does he have the permission of the House to remain absent from 22nd February, 2010 till the end of the first part of the current (219) Session of Rajya Sabha? ...(Interruptions)...

(No Hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted. ... (Interruptions) ....

## STATEMENT BY MINISTER

## Women Empowerment

महिला एवं बाल विकास मंत्रालय की राज्य मंत्री (श्रीमती कृष्णा तीरथ) : माननीय उपसभापति महोदय, आज एक बहुत महत्वपूर्ण विषय पर ...(व्यवधान)... मुझे बोलने का मौका मिला है ...(व्यवधान)... देश की सभी महिलाओं के मुंह पर चमक ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please go back to your seats. ... (Interruptions) ....

श्रीमती कृष्णा तीरथ : श्रीमती सोनिया गांधी के नेतृत्व में महिला आरक्षण बिल ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please go back to your seats. ... (Interruptions) ....

श्रीमती कृष्णा तीरथ : पूरे देश में खुशी की लहर है ...(व्यवधान)... इस अवसर पर मैं अपने मंत्रालय की ओर से एक वक्तव्य देना चाहती हूं।

"समान अधिकार, समान अवसर : सभी की प्रगति" विषय के साथ आज हम अंतर्राष्ट्रीय महिला दिवस मना रहे हैं। वर्ष 2001 की जनगणना के अनुसार, देश की कुल जनसंख्या में 48% महिलाएं हैं। महिलाओं को महत्वपूर्ण मानव संसाधन मानते हुए, संविधान ने उन्हें न केवल बराबरी का दर्जा दिया बल्कि उनके पक्ष में सकारात्मक भेदभाव के उपाय करने के अधिकार भी सरकार को दिए। संविधान से प्रेरणा पाकर, भारत सरकार महिलाओं का चहुंमुखी कल्याण, विकास और सशक्तिकरण सुनिश्चित करने